

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

**Review Application No. 14 of 2019 in
Company Appeal (AT) (Ins) No. 437 of 2018**

IN THE MATTER OF:

Ghanashyam Mishra & Sons Pvt. Ltd.

....Appellant

Vs.

Orissa Manganese and Minerals Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Abhijeet Sinha, Mr. Mahesh Agarwal, Mr. Arshit Anand, Mr. Himanshu Satija and Mr. Divyang Chandiramani, Advocates.

For Respondents: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Sanjay Bhatt, Ms. Srishti Kapoor and Ms. Sylona Mohapatra, Advocates.

With

**Review Application No. 17 of 2019 in
Company Appeal (AT) (Ins) No. 444 of 2018**

IN THE MATTER OF:

Edelweiss Asset Reconstruction Company Ltd.

....Appellant

Vs.

Orissa Manganese and Minerals Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Ramji Srinivasan, Sr. Advocate with Mr. Sanjay Bhatt, Ms. Srishti Kapoor and Ms. Sylona Mohapatra, Advocates.

For Respondents: Mr. Abhijeet Sinha, Mr. Mahesh Agarwal, Mr. Arshit Anand, Mr. Himanshu Satija and Mr. Divyang Chandiramani, Advocates.

ORDER

12.09.2019: Due to paucity of time these matters could not be taken up.
Post these appeals 'for admission (after notice)' on **22nd October, 2019**.

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/sk